

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.03.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 109 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr.	Ankur Singhal	Abhijeet Sinha-R1 Vishal Ganda Anand Singh Sengar-RP Rahul Jain-IRP
2.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	Ajay Kumar M
3.	Comp. App. (AT) (Ins) No. 948 of 2020	Babu Phutane Sakamani & Ors. Vs. Bhagyalakshmi Homes LLP With	Srijan Sinha	Aditya Marwah Snigdha Singh Sanyam Jain-R1
4.	Comp. App. (AT) (Ins) No. 1032 of 2020	P. Murali Shankar & Ors. Vs. Bhagyalakshmi Homes LLP	Ishaan George	Raunak Dhillon
5.	Comp. App. (AT) (Ins) No. 1087 of 2020	S. Ravindranathan Vs. Sundaram BNP Paribas Home FinanceLtd. & Anr.	Rohan Rajasekaran	S. Sathiyarayanan-R1 S. Venkatesan-R2
6.	Comp. App. (AT) No. 224 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors. With	J.K. Chaudhary	Y. Suryanarayana-R1 to R4 Lakshya Kampani-R13 Anirudh Wadhwa-R14
7.	Comp. App. (AT) No. 225 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	Y. Suryanarayana-R1 to R4 Lakshya Kampani-R13

For Hearing

8.	Comp. App. (AT) (Ins) No. 927 of 2020 Part Heard	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1
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02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No. 715 of 2020 Part Heard	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal Harshad Vyas
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Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**